Name of the Corporate Debtor: CIAN HEALTHCARE LIMITED; Date of Commencement of CIRP: 12-12-2024; List of Creditors as on: 20-03-2025; Name of IP: ROSHEN CHORDIYA; Process Number: 3; Last 5 digitof registration number: 14347

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	326683190.23	5	326683190.23	47.58	2085968.00	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	69075266.00	4	67550266.00	9.84	0	1525000	0	Annexure 4
5	Operational creditors (Workmen)	124	4902784.00	124	1724196.61	0.25	0	3178587.40	0	Annexure 5
6	Operational creditors (Employees)	54	4687249.93	54	3466878.99	0.50	0	1220370.95	0	Annexure 6
7	Operational creditors (Government Dues)	9	60198350	8	21025452	3.06	0	672658.00	38500240.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	269	348738518	264	266106093	38.76	0	82632424	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	35152.73	1	29252.73	0.00	0	5900.00	0	Annexure 9
Total		467	814320510.89	460	686585329.56000 01	100.00	2085968	89234940.350000 01	38500240	